Annexure – 8
Name of the corporate debtor: Opel Securities Private Limited; Date of commencement of CIRP: 27/10/2023; List of creditors as on: 21/02/2024

| List of operational creditors (Other than Workmen and Employees and Government Dues) |                  |                           |                |                  |                       |                 |  |
|--|------------------|---------------------------|----------------|------------------|-----------------------|-----------------|--|
|  | (Amount in₹)     |                           |                |                  |                       |                 |  |
| Sl.  | Name of creditor | Details of claim received |                | Details of claim | Amount of claim under | Remarks, if any |  |
| No.  |                  |                           |                | admitted         | verification          |                 |  |
|  |                  | Date of receipt           | Amount claimed | Amount of claim  |                       |                 |  |
|  |                  |                           |                | admitted         |                       |                 |  |
|  |                  |                           |                |                  |                       |                 |  |
|  |                  |                           | NIL            |                  |                       |                 |  |
|  |                  |                           |                |                  |                       |                 |  |
|  |                  |                           |                |                  |                       |                 |  |
|  | Total            |                           | -              | -                | -                     |                 |  |